

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 161 of 2014**

**Dated** : **26<sup>th</sup> April, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Uttam Galva Steels Ltd.** .... **Appellant(s)**  
**Versus**  
**Maharashtra State Electricity Transmission Co. Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Abishek Khare

Counsel for the Respondent(s) : Mr. M.Y. Deshmukh for R-1/MSETCL

**ORDER**

Mr. M.G.Ramachandran, learned counsel for the Appellant has addressed his arguments on the issues involved in this matter.

Post this appeal for further arguments of the parties on **12<sup>th</sup> May, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

vt/kt